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Title: Introduction of the Constitution (Amendment) Bill, 2019
(Insertion of new article 30A)

श्रीमती रीती पाठक (सीधी): महोदय, मैं प्रस्ताव करती हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

श्रीमती रीती पाठक : महोदय, मैं विधेयक को पुरःस्थापित करती हूँ ।

HON. CHAIRPERSON: Item No. 49. Shri Sudheer Gupta – not present.

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15.51 hrs